



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON **11-11-2020(WEDNESDAY):-**

1. THE SINGLE BENCH OF **HON'BLE MR. JUSTICE P.K. DEKA** WILL NOT SIT.
2. **ITEM NOS. 1 TO 7** LISTED BEFORE THE SINGLE BENCH OF **HON'BLE MR. JUSTICE P.K. DEKA** WILL BE TAKEN UP BY THE SINGLE BENCH OF **HON'BLE MRS. JUSTICE R.K. PHUKAN** ALONG WITH THE MATTERS LISTED BEFORE HER LORDSHIP.
3. **ITEM NOS. 8 TO 13** LISTED BEFORE THE SINGLE BENCH OF **HON'BLE MR. JUSTICE P.K. DEKA** WILL BE TAKEN UP BY THE SINGLE BENCH OF **HON'BLE MR. JUSTICE A.BORTHAKUR** AFTER RISING FROM **SPECIAL DIVISION BENCH** ALONG WITH THE MATTERS LISTED BEFORE HIS LORDSHIP.
4. **ITEM NOS. 14 TO 19** LISTED BEFORE THE SINGLE BENCH OF **HON'BLE MR. JUSTICE P.K. DEKA** WILL BE TAKEN UP BY THE SINGLE BENCH OF **HON'BLE MR. JUSTICE H.K. SARMA** ALONG WITH THE MATTERS LISTED BEFORE HIS LORDSHIP.
5. **ITEM NOS. 20 TO 25** LISTED BEFORE THE SINGLE BENCH OF **HON'BLE MR. JUSTICE P.K. DEKA** WILL BE TAKEN UP BY THE SINGLE BENCH OF **HON'BLE MR. JUSTICE M.A. ALI** ALONG WITH THE MATTERS LISTED BEFORE HIS LORDSHIP.

BY ORDER

Dated Guwahati, the 10th November, 2020



THE GAUHATI HIGH COURT

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT THE BELOW MENTIONED CASES LISTED ON **11-11-2020** WILL BE TAKEN UP BY THE HON'BLE COURTS VIA REMOTE VIDEO CONFERENCING AS FOLLOWS:

NAME OF THE HON'BLE JUDGE(s)	ITEM NO(s).
HON'BLE THE CHIEF JUSTICE (ACTING) AND HON'BLE MR. JUSTICE M. CHOUDHURY	ITEM NO(s) 1
HON'BLE MR. JUSTICE M. BHUYAN	ITEM NO(s) 19
HON'BLE MRS. JUSTICE R.K.PHUKAN	ITEM NO(s) 3
HON'BLE MR. JUSTICE A.M.B BARUA	ITEM NO(s) 35 - 39
HON'BLE MR. JUSTICE S.K MEDHI	ITEM NO(s) 1, 16 & 41
HON'BLE MR. JUSTICE NANI TAGIA	ITEM NO(s) 13,16 & 34

BY ORDER

Dated Guwahati, the 10th November, 2020.